district is suffering physically, mentally, economically and otherwise by witnessing the violence and counter violence activities arising out of the movement started for special attention to the Dimasa tribes, which constitute a significant section of Assamese community and a sizeable part of the district's population. There were rays of hope due to the peace initiative through the ceasefire agreement and proposal of talk by Dima Halam Daogarh, DHD, and the Government of India within the Constitution of our country.

Sir, the present spark of communal violence of Dimasa and Zemes in North Cachar Hills again aggravated the situation. A lot of people lost their lives and thousands of families become homeless due to such violence.

It is, therefore, urged upon the Government to grant sufficient *ex-gratia* to those who lost their lives and provide adequate rehabilitation to the affected people and bringing the Dimaraji issue to an amicable solution at the earliest by meaningful dialogue between the Government and Dima Halam Daogarh, DHD, Dimasa People's Party, DPC and other interested party/parties of the district.

SHRI BISWAJIT DAIMARY (Assam): Sir, I associate myself with it.

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I also associate myself with it.

SHRI SREEGOPAL VYAS (Chhattisgarh): Sir, I also associate myself with this issue.

Need to amend the rules for determining BPL status to extend the benefit of PDS to all poor people in the country

श्री समन पाठक (पश्चिमी बंगाल) : महोदय, मैं आपके माध्यम से केन्द्र सरकार का ध्यान पी.डी.एस. और बी.पी.एल. पद्धति में सुधार लाने की ओर आकृष्ट करना चाहूंगा।

महोदय, सार्वजनिक वितरण प्रणाली पूर्ण रूप से अनियमित है। इसके त्रुटिपूर्ण होने के कारण इसका लाभ सटीक तौर पर गरीबों को नहीं मिल पाता है। आज भी देश के 75 प्रतिशत लोग दैनिक 20 रुपए से कम आमदनी पाते हैं, 30 प्रतिशत लोगों को अभी अनाज नहीं जुटा पा रहे हैं। उन गरीबों तक सहूलियत पहुंचाने में सरकार चूक रही है। महोदय, सार्वजनिक वितरण प्रणाली को सरकार सटीक ढंग से लागू करे और सब गरीबों के लिए सुविधा मुहैया कराया जाए।

महोदय, साथ-ही-साथ सरकार का ध्यान बी.पी.एल. की त्रुटिपूर्ण मापदंडों पर भी आकृष्ट करना चाहूंगा। सरकार गरीबों को दो हिस्से यानी ए.पी.एल. और बी.पी.एल. के नाम पर बांट रही है। हम चाहते हैं कि जरूरतमंद सभी गरीबों को सरकार उचित सहूलियत प्रदान करे। महोदय, बी.पी.एल. तय करने का जो 13 सूत्री शर्त प्लानिंग कमीशन ने तय किया है, वह सरासर अव्यावहारिक है। इन शर्तों से वास्तविक गरीबों का आकलन नहीं किया जा सकता। यह 13 सूत्री शर्त त्रूटिपूर्ण है।

अतः मैं आपके माध्यम से सरकर से अनुरोध करना चाहूंगा कि सार्वजनिक वितरण प्रणाली सब के लिए मुहैया करायी जाए और बी.पी.एल. निर्धारण करने का जो 13 सूत्री शर्त है, उसमें संशोधन किया जाए ताकि हर गरीब तक सहूलियत पहुंच सके।

श्री रुद्रनारायण पाणि (उड़ीसा) : महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश) : सर, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

श्री ओ.टी. लेपचा (सिक्किम) : सर, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

Need to remove anomalies in the pay scales of Railway Engineers/Technical Supervisors in view of the recommendations of the Sixth Pay Commission

श्री रुद्रनारायण पाणि (उड़ीसा) : महोदय, छठे वेतन आयोग की सिफारिशों के बाद देश के कई विभागों के कर्मचारी कई प्रकार की विसंगतियों के शिकार हुए हैं। रेलवे के तमाम इंजीनियर इसमें प्रमुख शिकार हैं। उनके इस विषय को मैं सदन के माध्यम से उजागर करके उनको राहत दिए जाने हेतु अनुरोध करता हूं।

Sir, I demand to fulfil the following grievances of railway engineers:

(1) Recognition of All India Railway Engineers Federation to discuss and resolve the problems of Railway Engineers/Technical supervisors as per the Khanna Committee Report.

(2) Grant of Grade Pay of Rs.4,800/- to JEs (Junior Engineers) at par with Nursing Sister and Rs.5,400/- to Section Engineers and Senior Section Engineers at par with Matron with standard designation of JE/AE, that is, JE (GP-4800) and AE (GP-5400).

(3) Group 'B' Gazetted status to all, that is, JEs (JE-II/JE-I) & AE (SE/SSE) as per DOPT Gazette Notification No.605 of 9th April, 2009.

(4) (a) AC-II entitlement to all JEs at par with other departments and as recommended by Sixth CPC.

(b) Inclusion of father & mother in privilege pass.

(5) Change of classification and provide designation also (since no financial implication is involved) under MACPS.

(6) Time-bound scales/promotions from JE to JA grade.

(7) Grant of special pay @ 30 per cent to all engineers and technocrats at par with scientists.

(8) Revision of rates of incentive bonus of engineers (JE-II, JE-I, SE & SSE) as per revised pay bands plus grade pay.

(9) (a) Incentives/arduous duty allowance @ 30 per cent to JEs, SEs, SSEs, CMS/DMS/CMT staff.

(b) Design/Planning/PCO allowance @ 30 per cent to drawing, design/IT (EDP) engineers.

10. Exemption of all allowances (DA & HRA) from income-tax.

11. No corporatisation of Railways.

I urge the Government to take immediate steps to consider and fulfil the above demands of the Railway engineers.